

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. CA 497/2023 CA 2/2024 in CP/296(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Shreenarayan Nathmal Agrawal**  
**V/s**  
**Pres Green Energy Foundation**

**Section: 241(1) and Sec. 242(4) of Companies Act, 2013**

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**ORDER**

Ld. Counsel, Advait Raorane appeared for the Petitioner through VC and  
Ld. Counsel, G. S. Arora appeared for the Respondent nos. 1, 2, 3 and  
5 through VC. Due to paucity of time matter could not be taken up on  
board. List this matter on **29.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**